

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB)No.69/9/AMR/2019		9 of IBC	Enmas India Private Limited Vs. Saradambika Power Plant Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appears for the Corporate Debtor. Issue a fresh notice to the Corporate Debtor by informing the next date of hearing. For filing proof of service, list the matter on 23.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**